

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 127**  
**(IB)-660/ND/2020**

**IN THE MATTER OF:**

Entertainment Network India Ltd.

... **Applicant/Petitioner**

Vs.

Praise Communications Pvt. Ltd.

... **Respondent**

**Order under Section 9 of IBC**

**Order delivered on 19.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Learned Counsel for the Corporate Debtor states that notice is served at the address mentioned in the MCA website and service affidavit is filed. None appears for the Corporate Debtor. One more chance is given to the Corporate Debtor for appearance.

List on 31.03.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

MUKESH

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**